

house do agree with the Seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25 th March, 1992."

MR. CHAIRMAN: The question is "That this House do agree with the Seventh Report of the Committee on private Members' Bills and Resolutions presented to the House on the 25 th March."

The motion was adopted

16.45 hrs.

THE UNIVERSITY GRANT COMMISSION
(AMENDMENT);

Bill* (Insertion of New Section 12
etc)

[Translation]

SHIRRAMBADAN (Lalganj). Sir, I beg to move for leave to introduce a Bill further to amend the University Grants Commission Act, 1956.

[English]

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the University Grants Commission Act, 1956."

The motion was adopted

[Translation]

SHRIRAM BADAN: I introduce the Bill

16.45 1/2 hrs.

COMPULSORY VOTING BILL*

SHRI MORESHWAR SAVE
(Aurangabad): Sir I beg to move for leave

to introduce a Bill to provide for compulsory voting by the electorate in the country

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for compulsory voting by the electorate in the country."

The motion was adopted

SHRIMORESHWAR SAVE: I introduce the Bill

16.46 hrs.

RESERVATION OF POSTS IN GOVERNMENT SERVICES (FOR BLIND AND DISABLED PERSONS) BILL*

[English]

SHRI MORSHWAR SAVE (AURANGABAD): I beg to move for leave to introduce a Bill to provide for reservation of posts in Government services for blind and disabled persons and for matters connected therewith

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for reservation of posts in Government services for blind and disabled persons and for matters connected therewith."

The motion was adopted.

SHRI MORESHWAR SAVE. I introduce Bill.

16.46 1/2 hrs

CONSTITUTION (AMENDMENT) Bill*

(Substitution of New Article for Article 347, etc.)

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): Sir I beg to move for leave to